

ITEM NO.23

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. MASHROOR ALAM KHAN

Criminal Appeal No(s). 1721/2025

VIJAY

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

IA No. 12771/2025 - EXEMPTION FROM FILING O.T.

Date : 01-09-2025 This matter was called on for hearing today.

For Appellant(s) : Mr. Md. Farman, AOR

For Respondent(s) : Mr. Ankit Goel, AOR

UPON hearing the counsel the Court made the following
O R D E R

Sole Respondent is duly represented.

Original records of High Court and Trial Court have not been
received. Issue fresh reminder.

List again on 15.10.2025.

MASHROOR ALAM KHAN
Registrar

pm